COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 73 of 2018

Dated: 19th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s MB Power (Madhya Pradesh) Limited ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhuri

Ms. Molshree Bhatnagar Mr. Rajeev Lochan Mr. Abhishek Gupta

Counsel for the Respondent(s) : -

ORDER

Issue notice to the Respondents returnable on 08.05.2018. Dasti, in addition, is permitted.

List the matter on 08.05.2018, as requested.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

Ss/js